

Incentive to Doctors willing to work in Rural Areas

3736. SHRI K. RAMAKRISHNA
REDDY :
SHRI A. K. M. ISHAQUE :

Will the Minister of HEALTH AND FAMILY PLANNING be pleased to state :

(a) whether the Central Government gives incentive to the Doctors willing to work in the rural areas, where the population is less than 5000 ;

(b) whether such requests have come from various States ; and

(c) if so, the broad outlines thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY PLANNING AND IN THE MINISTRY OF WORKS AND HOUSING (PROF. D. P. CHATTOPADHYAYA) : (a) to (c). The Central Government gives 100% assistance to the States to enable them to pay an allowance of Rs. 150/- per month to the doctors who work in 400 specified areas considered to be distant, backward and difficult.

Following steps are being taken by States/ Union Territory Governments to attract the doctors to rural areas :

- (i) Formation of unified cadre of doctors working in rural as well as urban areas ;
- (ii) Provision of total package of incentives such as grant of rural allowance, transport facilities, free furnished quarters, protected water supply, electricity, etc.
- (iii) Improvement of physical facilities of Primary Health Centres particularly in respect of buildings, residential quarters, etc.
- (iv) Re-employment of retired doctors willing to serve in rural areas ;
- (v) Grant of advance increments ;
- (vi) Provision of large amounts of medicines and equipment in Primary

Health Centres. Some States have also offered scholarships/stipends to the medical students for binding them for service in rural areas for a certain number of years ;

(viii) Efforts are being made to strengthen the medical and health care facilities in the rural areas by the utilisation of the available manpower under the various system of medicines.

Provision of Civil Facilities in the Rural Areas having A Population of 3000 during the Fifth Plan

3737. SHRI K. RAMAKRISHNA
REDDY : Will the Minister of HEALTH AND FAMILY PLANNING be pleased to state :

(a) whether minimum facilities with provision of drinking water, sanitation, Health clinics and Family Planning Centres are to be provided to the rural areas having population of 3000 and above during the Fifth Plan ;

(b) whether such directive will be issued to the States ; and

(c) whether such centres are given special aid by the Central Government ?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY PLANNING AND IN THE MINISTRY OF WORKS AND HOUSING (PROF. D. P. CHATTOPADHYAYA) : (a) With a view to providing better health and medical facilities in rural areas a scheme has been proposed for the Fifth Plan for the establishment of one Primary Health Centre for every 30,000 population and one sub-centre for every 5,000 population having provision of potable water supply, sanitary disposal of excreta, medical relief and Family Planning services etc

(b) and (c). The State Governments will be suitably informed after the Fifth Plan has been finalised.

Favour by F. C. I. to Certain Firms

3738. SHRI HARI KISHORE SINGH :
SHRI S. P. BHATTACHARYYA :

Will the Minister of AGRICULTURE be pleased to state :

(a) whether undue favour was shown by

the Food Corporation of India to some firms in Uttar Pradesh in regard to purchase of mustard oil ;

(b) whether there are also complaints about the Food Corporation of India's purchase of sugar at higher rates from private parties ;

(c) whether Government purpose to enquire into the matter ; and

(d) if not, the reasons therefor ?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI ANNASAHEB P. SHINDE) (a) and (b). Government have received certain allegations about the purchase of mustard oil and sugar by the Food Corporation of India in Uttar Pradesh.

(c) The allegations are being investigated by Central Bureau of Investigation or otherwise.

(d) Does not arise.

Implementation of Proposals of Forest resources as contained in Fourth Plan

3739. SHRI HARI KISHORE SINGH : Will the Minister of AGRICULTURE be pleased to state :

(a) the measures taken so far in implementing the proposals contained in the Fourth Five Year Plan regarding the country's forest resources; and

(b) the expenditure incurred so far in this respect ?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (PROF.) SHER SINGH) : (a) and (b). Two schemes (1) "Pre-investment Survey of Forest Resources" and (2) "Forest Resources Survey" are continued during the IV Plan period for assessment of availability of raw material for the development of major forest-based industries.

The scheme on "Pre-investment Survey of Forest Resources" a Central Sector scheme,

was taken up as a UNDP/FAO/GOI project in 1965 in the III Plan period and was completed in October, 1968. During the IV Plan it is being implemented as a Government of India project with an outlay of Rs. 160 lakhs. An expenditure of Rs. 81.65 lakhs has been incurred during 1969-70 to 1971-72. Rs. 32.80 lakhs have been provided for the year 1972-73.

Under this project detailed aerial surveys are being carried out to assess the economic availability of raw material in the forests in the various zones in the country, in J. & K., U. P., Bihar, Maharashtra, M. P., Andhra Pradesh, West Bengal, Andaman & Nicobar Islands and Orissa. In addition to this rapid inventory work will also be taken up in the North-Eastern Zone.

The Scheme on "Forest Resources Survey" a centrally sponsored one, is continued from 1968-69. An outlay of Rs. 139 lakhs has been provided for it during the IV Plan period. Under this scheme, field sample surveys are being carried out by the various States for assessing the availability of raw material in the forests for the development of forest based industries.

From 1969-70 to 1971-72, an expenditure of Rs. 57.03 lakhs has been incurred and Rs. 20.00 lakhs have been earmarked for this scheme for 1972-73.

Ministerial Posts in Indian Council of Agricultural Research

3740. SHRI BHARAT SINGH CHOWHAN : Will the Minister of AGRICULTURE be pleased to state :

(a) the number of ministerial posts on the Research side of the Indian Council of Agricultural Research held by the Government side employees and the date of such appointment in each case ; and

(b) the number of Government posts held by Research side employees of the Council, and if none (i) the reason for the discrimination made in the matter of appointment in respect of one class of employees only ; and (ii) steps taken to surrender/transfer Government employees/deputationists from autonomous Indian Council of Agricultural Research to their own cadres/Departments and filling up